	Annexure-C Name of the Corporate Debtor: Indrajit Power Private Limited; Date of commencement of CIRP: 01st February 2024; List of creditors as on: 24th June 2025 List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)													
	Name of creditor	Details of claim received		Details of claim admitted				Amount of contingent	Amount of any mutual dues,			(Amount in ₹)		
SI. No		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee		% of voting share in CoC	claim that may b off	that may be set off	et- Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
1	Denotics International Private Limited	29-04-24	1,42,49,508.00	1,39,24,918.00	Refinancing	-	No	0.28%	-	-	3,24,590.00		Excess interest claim for the CIRP period is not admitted due to the morotorium under Section 14 of IBC.	
	Total		1,42,49,508.00	1,39,24,918.00	-	-		0.28%	-	-	3,24,590.00	-		